

OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS: DELHI
C I R C U L A R

For removal of doubts, it is clarified that the Judicial Officers posted in West District, Tis Hazar Courts, Delhi, while holding their respective courts – whether by way of physical functioning or by way of videoconferencing, shall take up the matters in the daily cause list of their respective jurisdiction only.

This copy is computer generated and does not require signatures as approved by Ld. District & Sessions Judge, West.

Sd/-
(DHARMESH SHARMA)
DISTRICT & SESSIONS JUDGE (WEST)

No. _____/Misc./Gaz./DJ West/2020

Dated : 30/08/2020

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi with the request to bring the same into the knowledge of their Court staff.
4. The Officer Incharge, Pool Car and Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Computer Branch, Tis Hazari Courts, Delhi.
6. The Branch Incharge, all Branches, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.
9. The PS to the undersigned.
10. The Reader to the undersigned.
11. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
12. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
13. The Jail Superintendent, Tihar Jail, Delhi.

Sd/-
DISTRICT & SESSIONS JUDGE (WEST)